

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO.57**

This is for information to all concerned that in consonance with Government O.M No.FM.5/1010/59 dated 19.4.2017 and Government Notification No. ecf: 233891/614-A dated 22.9.2023 the Standard rent/licence Fee of the Officers / Staff of the Gauhati High Court residing in the Official quarters of the Gauhati High Court, at Malibaban, is fixed at Rs.1000/- (Rupees One thousand only) or 10% of the basic pay, per month, whichever is less.

This new rate of Standard rent/ Licence Fee will be applicable with effect from 01.09.2024.

**By Order,**

*(Sd/-Sunil Kumar Poddar)*

**REGISTRAR GENERAL**

**Memo No. HC. III-18/2011/ 3580-3593/G**  
**Copy to:**

**Dated. 20 .08.2024**

1. The Accountant General (Audit), Assam, Maidamgaon, Beltola, Guwahati-29
2. The Registrar (Vigilance/Judicial/Administration/Establishment (i/c)), Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
5. The Joint Registrar,(\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Deputy Registrar,(\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Deputy Registrar-cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mrs./Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
10. The Project Manager, Gauhati High Court, Guwahati with a request to upload this Notification the Gauhati High Court website.
11. The Court Manager, Gauhati High Court, Guwahati.
12. The AOJ, Accounts Section, Gauhati High Court, Guwahati
13. The AOJ, (\_\_\_\_\_),Gauhati High Court, Guwahati
14. The CA to Registrar General, Gauhati High Court, Guwahati

  
**REGISTRAR GENERAL**

*Poddar*  
*20/8/24*